

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2553
ANSWERED ON 1ST AUGUST, 2017

SAMPADA

**2553. SHRI J.J.T. NATTERJEE:
SHRI B. SENGUTTUVAN:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the major revisions carried out in the various food processing schemes under the SAMPADA;
- (b) the particulars about the investment to be made by the Government in the SAMPADA;
- (c) whether the SAMPADA will benefit lakhs of farmers and generate more direct/indirect employment in the country by the year 2019-20;
- (d) if so, the details thereof; and
- (e) the manner in which the SAMPADA would be beneficial to farmers and would prevent food wastage?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)**

(a) to (e) Government has recently approved Scheme “ KISAN SAMPADA YOJANA” with an allocation of Rs.6000 crore. KISAN SAMPADA YOJANA is comprehensive package to give a renewed thrust to the food processing sector includes new schemes of infrastructure for Agro Processing Clusters, Creation of Backward and Forward Linkage and Creation/ Expansion of Food Processing & Preservation Capacities along with ongoing schemes of Mega Food Parks, Integrated Cold Chain and Value Addition Infrastructure, Food Safety and Quality Assurance Infrastructure, and Human Resources and Institutions. The Farmers, Farmers Producers Organizations, entrepreneurs, co-operative societies, Self Help Groups, Private Companies and State PSUs etc. are eligible to avail financial assistance under these schemes for setting up food processing projects in the Country.

The schemes of the Ministry are project oriented applicable throughout the country and not State/ location specific. The Schemes provide freedom to the promoters to choose the project location based on availability of raw material, techno- economic feasibility and viability of the project.
